## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/360/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRABHAKARAN T.R

NAME OF THE RESPONDENT(S)

: KOTHARI INDUSTRIAL CORPORATION LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2 ROGARN RATASTERARAM

Council for

Pany

2. 1. Mahndran

County for

ORDER

Counsel representing both the counsel are present. Counsel for respondent has proposed a compromise for paying the claims of the petitioner. Copy of the calculation sheet proposed to be paid is furnished to the counsel for petitioner. Counsel for petitioner sought time for seeking instructions in this regard. Time extended at request. Put up on 03.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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